NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.398/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company Under Section		Mr. Suresh Padmanabhan -Vs-Tayo Rolls Ltd. 10 IBC		
1. 2. 3. 4.	Mr. Doorjy Ms. Pooja	nho Banerjee, Adv. Gangner, Adv. Chakrabarti, Adv. Uz Bhatlachanya, A	v. Corporale Applicant	(B) 12/12/12
1.		ar Adv ?	Tota Steel 4d. Bank of India	19/12/12 Brun 19/12/17
[. N	1d. Minhaju G. Pachisi	add in Adv. Finance ID	ncial Credition 181 Bank Hd	19/12/2017
1. A.	KHILESH KUI HAKEEL MOH	MAR SHRIVASTAVA	, ADV & Johnveren DOV	19/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor as well as Ld. Counsel for the intervener are present.

Heard. Reserved for order.

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(Jinán K.R.) Member (J) Sd

(V.P.Singh) Member (J)

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